

Sixteenth Lok Sabha

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Title: Regarding lifting ban on 10 years old tractors.

SHRI DUSHYANT CHAUTALA (HISAR): I would like to urge the government to provide compensation to farmers who have been affected due to the recent ban on 10 years old tractors which are being utilized for various agricultural activities. The National Green Tribunal has imposed ban on 10 years old tractors in NCR region. But, this ban creates severe hardship to farming community in the state of Haryana since out of 22 districts, 14 districts are covered in the NCR region. Farmers have already been facing a number of adversities like increase in the price of agricultural inputs, limited price for their produce, inadequate compensation for their crop insurance etc. At this juncture, the ban on 10 years old tractors would further burden their lives. Therefore, I urge the government to take necessary action for withdrawal of such ban on old tractors or provide compensation to farmers to purchase new tractors immediately.